

C. A. T. Bench, Jaipur

Date of Order	Orders
10/1/02	D. B. not formed today. Be listed before D. B. on 22/3/02 2 Dy. Registrar C.A.T. Jaipur Bench
22-3-2002	None present for the applicant. Mr. N.C. Broyal, Counsel for the respondents. Mr. P.N. Jathi has been adjusted. The case is adjourned for 7-5-2002 (J.K. Kaushik) M(I) (H.O. Gupta) M(A)
7-5-2002	Mr. P.N. Jathi, Counsel for the applicant Mr. N.C. Broyal, Counsel for the respondents Learned Counsel for the applicant has submitted that this DA has become infructuous as applicant has passed the Confirmation Examination for TAD (Tr). Heard the learned counsel for the respondents also. In view of the submissions made before us, this DA is disposed of as having become infructuous (H.O. Gupta) M(A) (S.K. Agarwal) M(I)